Annexure-3

Name of the Corporate Debtor: Attharv Sai FlexiPack Private Limited; Date of commencement of CIRP: 01-06-2026; List of creditors as on: 26.06.2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Baroda	18-06-2026	685,523,105.72	512,398,208.71	Secured Financial Creditor	512,398,208.71	-	No	59.08	-	-	-	173,124,897	
2	Kotak Mahindra Bank Limited	17-06-2026	101,456,568.20	101,456,568.20	Secured Financial Creditor	101,456,568.20	-	No	11.70	-	-	-	-	
3	Small Industries Development Bank of India	18-06-2026	60,572,740.00	60,366,541.00	Secured Financial Creditor	60,366,541.00	-	No	6.96	-	-	-	206,199	
	Total		**847,552,413.92**	**674,221,317.91**	-	**674,221,317.91**	-	-	**77.73**	-	-	-	**173,331,096.01**	

Notes: -

1. The Interim Resolution Professional (IRP) has sought specific clarifications and/or additional information from certain creditors. Pending the receipt and verification of the requested information, the claims of such creditors have been admitted provisionally.

2. The above list of creditors is prepared after due verification of claim(s) received by the Interim Resolution Professional (IRP) based on the information and documents submitted by the claimant(s) and the Books of Accounts of the Corporate Debtor. However, in accordance with the provisions of Regulation 14(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP may revise the amounts of claims admitted whenever he comes across additional information warranting such revision.